

ilitation (RSR) is being managed by SIDBI for revival of potentially viable sick small scale industrial units.

[English]

Enquiry into deaths of IMA Cadets

590. SHRI ANNA JOSHI: Will the PRIME MINISTER be pleased to refer to the reply given on November 27m 1992 to Starred Question No. 79 and state:

(a) whether the reports of Courts of Inquiry in connection with the two cases of death of Cadets in Indian Military Academy have since been examined;

(b) whether the reports of Courts of Inquiry in connections with the two cases of death of Cadets in Indian Military Academy have since been examined;

(b) if so, the details thereof; and

(c) if not, the reasons for delay and the time by which the examination of reports is likely to be completed?

THE MINISTER OF STATE IN MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (c). Out of the two Courts of Inquiry ordered, the report of the Inquiry in connection with the death of Gentleman Cadet AS Aulakh has been completed and finalised. The inquiry has revealed that the death of Cadet is due to SCRUB TYPHUS WITH SEPTICAEMIA and is attributable to military service. The report of the Court of Inquiry in respect of the death of Gentleman Cadet Subject Karmakar was examined by the Army HQ and returned with certain observations. The Court of Inquiry after compliance has re-submitted the report to the Army HQs. There is no delay in finalising the Court of Inquiry in these cases.

[Translation]

Sick Units to Private Sector

591. SHRI JAMEET SINGH BRAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have issued any guidelines to the State Governments that the sick mills/units be handed over to the private sector;

(b) if so, the details thereof; and

(c) the details of the sick units in Punjab which have been handed over to the private sector so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c). Regarding State Government public sector enterprises it is the State Government that are responsible for necessary action on other sick public sector enterprise.

[English]

Public Sector Undertakings in Maharashtra

592. SHRI DHARMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether most of the Public Sector Undertakings in Maharashtra are functioning below their normal capacity and suffering losses every year;

(b) if so, the details of such undertakings and losses suffered by each of them during each of the last three years; and

(c) the action taken/proposed to be taken to revamp their functioning?